

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2438  
ANSWERED ON:16.08.2011  
NCRB REPORT ON CORRUPTION  
Owaisi Shri Asaduddin

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether as per the National Crime Records Bureau (NCRB) data for 2000â€"09 Maharashtra and Rajasthan have registered largest number of corruption cases with least conviction rate; and

(b) if so, the details thereof and other States pointed out by NCRB?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): As per Crime in India report published by National Crime Records Bureau (NCRB), the largest number of corruption cases were registered in Maharashtra and Rajasthan. It has also been observed that conviction rate in corruption cases in respect of Maharashtra was less than the national average during the years 2002 to 2009. In case of Rajasthan, the conviction rate was less than the national average during the years 2004, 2006, 2007 & 2009.

(b): The State/UT wise details of cases registered, cases convicted, trial completed and conviction rate under Prevention of Corruption Act during 2001-2009 are enclosed at Annexure.